

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.11/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Mr. Neeraj Cheni  
V/s.  
Mahaveer Nelink Digital Cable Pvt. Ltd.

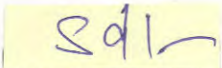
SECTION OF THE COMPANIES ACT: 433(e)(f),434& 439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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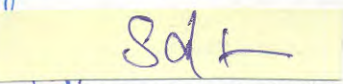
**ORDER**

Mr. Abhishek Kumar has put in appearance on the oral instructions of the petitioner. He seeks & is granted two weeks time to file his Power of Attorney and compliance affidavit in pursuance of Rule known as 'Companies (Transfer of pending proceedings) Rules, 2016'.

List on 04.5.2017

  
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.3.2017